

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO): (a) Department of Public Enterprises (DPE) being a nodal department for Central Public Sector Enterprises (CPSEs) collects data/information regarding certain financial and physical parameters including on number of employees in respect of CPSEs as part of Public Enterprises (PE) Survey exercise. PE Survey is placed in both the Houses of Parliament every year. The latest PE Survey placed in the Parliament on 26-02-2016 pertains to the year 2014-15 *i.e.* upto 31.03.2015. The details showing State-wise CPSEs and employment, including in respect of BHEL, during last three years *i.e.* for the years 2012-13, 2013-14 & 2014-15 are available in Statement No. 11 of Volume-I of PE Survey 2014-15. No further centralized information is maintained by DPE in respect of number of local people employed in CPSEs.

(b) and (c) The employment in CPSEs depends upon the prevailing business conditions and requirements, while also taking into account other factors such as future operations, expansion/investment plan, retirements etc. CPSEs take steps in this regard in accordance with the approved policies on recruitment. CPSEs are under the administrative control of different administrative Ministries/Departments. The compliance of the guidelines including on employment is monitored by concerned administrative Ministries/Departments and Board of CPSEs.

Sale of land of loss making PSUs

†2663. SHRI NARENDRA BUDANIA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) the number of Public Sector Undertakings in the country, of these the number of Public Sector Undertakings which are running into losses;

(b) whether Government is working on some scheme to bring them out of losses, if so, the details of the schemes, if not, the reasons therefor; and

(c) whether it is a fact that Government has made a plan to sell the land of loss making Public Sector Undertakings, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO): (a) As per Public Enterprises Survey 2014-15, which was laid in the Parliament on 26.02.2016, 298 Central Public Sector Enterprises (CPSEs) were under the administrative control of Ministries/Departments in the country as on 31.03.2015. Out of these 77 CPSEs incurred losses during 2014-2015.

†Original notice of the question was received in Hindi.

(b) Department of Public Enterprises has issued guidelines on 29.10.2015 for "Streamlining the mechanism for revival and restructuring of sick/incipient sick and weak Central Public Sector Enterprises: General principles and mechanism of restructuring" to be followed by the administrative Ministries/Departments for revival/restructuring or closure of CPSEs under their administrative control in a time bound manner. The responsibility for addressing the sickness of Central Public Sector Enterprises (CPSEs) lies with the concerned administrative Ministries/Departments.

(c) No Sir.

Fund to manufacture lithium batteries for electric vehicles

2664. SHRIMATI RENUKA CHOWDHURY: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether Government proposes to set up a fund to manufacture lithium batteries for electric vehicles;

(b) if so, the details thereof; and

(c) the steps taken by Government to move towards 100 per cent electric and hybrid mobility?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO): (a) Yes Sir.

(b) Does not arise in view of (a) above.

(c) Government of India approved the National Mission on Electric Mobility in 2011 and subsequently National Electric Mobility Mission Plan 2020 was unveiled in 2013. As part of the mission, Department of Heavy Industry has notified a FAME India Scheme [Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India] for implementation with effect from 1st April 2015. The scheme is proposed to be implemented over a period of 6 years till 2020, wherein it is intended to support the hybrid/electric vehicles market development and its manufacturing eco-system to achieve self-sustenance at the end of stipulated period. This scheme is aimed at incentivising all vehicle segments *i.e.* 2 Wheeler, 3 Wheeler Auto, Passenger 4 Wheeler vehicles, Light Commercial Vehicles and Buses. The scheme aims for a cumulative fuel saving of about 9500 million litres equivalent resulting in reduction of pollution and green house gas emission of 2 million tonnes with targeted market penetration of 6-7 million vehicles by 2020.